(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): (a) Biomass, such as, fuel wood, crop residues and cattle dung, is already being used as a major source of energy in villages. However, there is no proposal, at present, to launch a mission for using biomass energy in villages

- (b) Does not arise
- (c) The Government is already promoting many efficient biomass-energy technologies in villages under various Centrally Sponsored Schemes, such as, National Biogas and Manure Management Programme, Biomass Gasifiers Programme. Biomass Power/Co-generation Programme, Biogas based Distributed/Grid Power Generation Programme, Village Energy Securny Test Projects, etc. besides, biomass resource potential in the country is being assessed in a scientific manner.

Groups to assist Oversight Committee

- *7. SHRIMATI N.P. DURGA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pieased to State:
- (a) the details of groups that have been set up to assist Oversight Committee which has been entrusted the work of preparing a roadmap for implementation of 27 percent quota for OBCs in all educational institutions;
- (b) whether it is a fact that Government have assured the Oversight Committee that it would provide Rs 4,000 crores for expansion of infrastructure in educational institutions where the reservation policy is going to be implemented; and
 - (c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Five Groups (as per the enclosed Statement) *(See below)* have been constituted by the Ministries of Human Resource Development Health & Family Welfare and Agriculture for providing inputs to the Oversight Committee.

- (b) No, Sir.
- (c) Does not arise.

RAJYA SABHA

Statement

Groups to Assist Oversight Committee Details of the Groups

and terms of reference common to the Groups.

- **1. Group for Technological/Engineering Institutions:**—Vide order No. 1-1/2005-UI(A) dated 29.5.2006 Department of Secondary & Higher Education, Ministry of Human Resource Development (For Group 1, 2 and 3)
 - 1. Prof. M. Anandakrishnan, former VC, Anna University -Chairman and Former Professor, IIT Kanpur
 - 2. Prof. Sanjay Dhande, Director, IIT Kanpur -Member
 - 3. Prof. S.K. Dube, Director, IIT Kharagpur -Member
 - 4. Prof. Sanjeev Bhargava, Director, IIT, Jabalpur -Member
 - 5. Prof. R.P. Dahiya, Director, NIT, Jaipur -Member
 - 6. Prof. N. Balakrishnan, Associate Director, llSc, Bangalore-Member
 - 7. Prof. Y.V. Rao, Director, NIT Warangal -Member
 - 8. Prof. I.M.Mishra, Dean Saharanpur Campus, IIT Roorkee Member 9. Dr. Indira Rajaraman, Professor, NIPEP Member
 - 10. Shri Atanu Chakraborty, Joint Secretary (Personnel), -Member
 - 11. Shri Ravi Mathur, Joint Secretary, Technical Education Bureau,
 Convenor
 Department of Secondary & Higher Education

2. Group for Management Institutions

Department of Expenditure

- 1. Dr. Samuel Paul, former Director, MM, Ahmedabad -Chairman
- 2. Prof. Bakul Dholakia, Director, IIM, Ahmedabad -Member
- 3. Prof. Krishna Kumar, Director, IIM, Kozhikode -Member
- 4. Prof. Shekhar Chaudhury, Director, IIM, Kolkata -Member
- 5. Prof. S.D. Awale, Director, NITIE, Mumbai -Member
- 6. Prof. Devi Singh Director, IIM, Lucknow -Member
- 7. Shri S.C. Pandey, OSD (P&C), Department of Expenditure-Member
- 8. Shri Ravi Mathur, Joint Secretary, Technical Education Bureau,
 Convenor
 Department of Secondary & Higher Education

3. Group for Central Universities

Shri Sayed Hamid, former VC, AMU and Chancellor, - Chairman
 Jamia Hamdard

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RAJYA SABHA

 Prof. Panjab Singh, VC, BHU Prof. Deepak Pental, VC, Delhi University Prof. Pramod Tandon.VC.NEHU Prof. Syed E. Hasnain, VC, Hyderabad University Prof. M. Govinda Rao, Director, NIPFP Shri Vivek Rae, Joint Secretary (P-II), Department Expendember Dr. T.R. Kern, Additional Secretary, UGC 	-Member -Member -Member -Member -Member enditure -		
4. Group for Medical Education: <i>Vide</i> order No. V. 11025/1/2006-			
ME(P-l) dated			
1st June, 2006 Ministry of Health & Family Welfare.	CI.		
(1) Dr. RK.Srivastava,DGHS	-Chairman		
(2) Dr. P. Venugopal, Director, AIIMS	-Member		
(3) Dr. K.K. Talwar, Director, PGIMER, Chandigarh	-Member		
(4) Dr. D. Nagaraj, Director, NIMHANS, Bangalore	-Member		
(5) Dr. K.S.V.K. Subha Rao, Director, JIPMER	-Member		
(6) Dr. G.K. Sharma, MS& Principal, LHMC	-Member		
(7) Dr. R.N. Salhan, MS, Safdarjung Hospital	-Member		
(8) Dr. N.K. Chaturvedi, MS, Dr. R.M.L. Hospital	-Member		
(9) Dr. Kesavan Kutty Nair, Acting President, MCI	-Member (10)		
Dr. Rajasekaran, President, NBE	-Member		
5. Group for Agriculture Research & Education: — Vide order No.6(13)/2006- A&P(Ed), dated 14th June, 2006, Deptt, of Agricultural Research & Education,			
Ministry of Agriculture, New Delhi			
(1) Dr. S.L. Mehta, Vice-Chancellor, Maharana Pratap University of Agriculture & Technology, Udaipur.	-Chairman		
(2) Dr.A.K. Singh, Acting Director, Indian Agriculture Research Institute, Pusa, New Delhi	-Member		
(3) Dr. Nem Singh, Acting Director, Indian Veterinary Research Institute, Izatnagar-(U.P).	-Member		
(4) Dr. Sushil Kumar, Director, National Dairy Research Institute, Karnal-(Haryana).	-Member		
(5) Dr. Dilip Kumar, Director, Central Institute of Fisheries Education, Mumbai	-Member		
(6) Dr. S.N. Puri, Vice-Chancellor, Central Agricultural University, PO. Box-23, Imphal-(Manipur).	-Member		
(7) Joint Secretary, Planning Commission	-Member		
(8) Joint Secretary, Department of Expenditure, Ministry of Finance.	-Member		
(9) Dr. Mruthyunjaya, Dy. Director General (Edn.) CAR, KrishiAnusandhan Bhavan-ll, Pusa N.D1	-Member		

- 2. The terms of reference common to the Groups will bo as follows-
 - a. To identify in each of the Institutions/Universities, the courses at Under Graduate and Post Graduate level and student intake for the academic session 2007-08;
 - b. To identify in each course, the total number of seats for OBCs and consequently to other categories;
 - To identify for each course, the increase in the total number of seats so as to maintain the total availability of seats in the unreserved category;
 - d. To determine the requirement of faculty and other infrastructure for the enhanced intake and to determine the additional requirement of recurring and non-recurring expenditure of the same;
 - e. To suggest phasing of expenditure both recurring and non recurring;
 - f. To suggest measures, in short term, to be taken by each institute for the enhanced intake from the academic session 2007-08;
 - g. To suggest any other preparatory or consequential steps and required to be taken in order to implement the policy of reservations.

World Bank's report on election expenditure

†*8. SHRI RAVI SHANKAR PRASAD:

SHRI RAM JETHMALANI:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that the World Bank has recently publisher c report regarding expenses incurred by the candidates in elections in the country;

[†] Original notice of the question was received in Hindi.